Name of the Corporate Debtor: J C T LIMITED; Date of Commencement of CIRP: 25-10-2024; List of Creditors as on: 09-09-2025; Name of IP: Mr. Hasti Mal Kachhara; Process Number: 1; Last 5 digitof registration number: 10992

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	3396553279	8	2223876874	71.84			1172676404	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	35125016468	8	597840684	19.31			34525175794	Annexure 4
5	Operational creditors (Workmen)	568	301479599			0.00			301479599	Annexure 5
6	Operational creditors (Employees)	261	336352833			0.00			336352833	Annexure 6
7	Operational creditors (Government Dues)	7	11435048123		13891850	0.45			11421156273	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	104	985714020	54	260147761	8.40			725566259	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	2872318			0.00			2872318	Annexure 9
Total		958	51583036640	70	3095757169	100.00			48485279480	